## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.66/BB/ 2017	For compliance of office objections raised by		230/232	Alcon Consulting Engineers (India) Pvt. Ltd. & Another

SL.	NAME (IN CAPITAL)		SIGNATURE			
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM				

## **ORDER**

No representation for petitioner. Matter is listed to day for admission. Objections not complied. This is second time matter is listed for compliance. Even today also there is no representation. List it on 29/09/2017 finally for compliance.

MEMBER(J)

MEMBER(T)